

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 03  
CP No. 200(ND)/2007  
TA No. 149/2018  
Under Section 397/398 of  
Companies Act, 1956**

**In the matter of:**

**Shri Hanuman Prasad Chaudhary & Anr.**

**...Petitioners**

**Versus**

**M/s Devesh Hotel & Resort Pvt. Ltd. & Ors.**

**...Respondents**

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Amol Vyas, Adv.  
For the Respondent : Hemant Kothari, Adv.

**ORDER**

Heard Mr. Amol Vyas, Adv. appeared on behalf of the Petitioners. Mr. Hemant Kothari, Adv. appeared on behalf of the R-2. Learned counsel for the Petitioner is directed to take necessary steps with regard to taking the LRs of the deceased Respondents on record, before next date of hearing. List the matter before the regular bench on 30.05.2024.

*-Sd-*  
(Rajeev Mehrotra)  
Technical Member

*-Sd-*  
(H.V. Subba Rao)  
Judicial Member

April 25, 2024